

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/150(KB)2020
CONT.A./4(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	MOORE AVENUE PROPERTIES PVT LTD VS ROC WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. S.K Tiwari, Adv.] For the Petitioner

Mr. Jayesh Kumar Choradia, Adv.]

Mr. D. N. Sharma, Adv.] For the Applicant in

Mr. Ratnesh Kr. Rai, Adv.] CONT.A./4(KB)2022

Mr. Rishav Banerjee, Adv.]

Ms. Devanshi Deora, Adv.]

Mr. Pramit Chakraborty, Adv.] For the Respondent no. 2

Mr. Arindam Mrinal Pal, Adv.]

Mr. Adwitya Pal, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel Mr. D. N. Sharma appearing on behalf of the applicant seeks some time to obtain instructions in this matter in regard to clarification.
3. List this matter for consideration on **19.02.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.